

from Bangladesh are living in Pilibhit District of Uttar Pradesh;

- (b) if so, the number thereof;
- (c) whether all such refugees have been granted Indian Citizenship;
- (d) if not the number of such refugees who have not been granted Indian Citizenship so far; and
- (e) the time by which they are likely to be granted Indian Citizenship?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (e) According to the information available 113 applications for grant of Indian Citizenship from persons who are residing in the Pilibhit District of Uttar Pradesh and who had come earlier from East Pakistan (now Bangladesh) have been received. Out of these, 111 persons had been granted Indian Citizenship under the Citizenship Act, 1955.

Production of Wool in Rajasthan

3846. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the percentage of total wool production in the country being produced in Rajasthan;
- (b) the steps taken by the Government for increasing wool production; and
- (c) the assistance provided by the Union Government to the Government of Rajasthan for that purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) About 40 percent of total wool produced in the country is being produced in Rajasthan.

(b) Following steps have been taken for increasing wool production:—

- (1) Upgrading of indigenous sheep through selective breeding and cross breeding with superior exotic germplasm.
- (2) Production and distribution of superior rams of exotic inheritance for large scale cross breeding in fields.
- (3) Assisting the State Governments to

strengthen the infrastructures in their sheep breeding farms.

- (4) Providing assistance for marketing of wool through State Government agencies.

(c) The financial assistance provided by the Union Government to the Government of Rajasthan for this purpose during 1990-91 is Rs. 32.50 lakhs.

Alleged conspiracy to kill Chief Election Commissioner

3847. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any conspiracy has been unearthed for the killing of the Chief Election Commissioner;
- (b) if so, the details thereof and the persons identified therein;
- (c) whether the Government have made any security arrangements for the Chief Election Commissioner and the other employees of the Commission;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor,

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b) As per an unconfirmed report received in early July, 91 two Babbar Khalsa activists had been sent to Delhi in green Maruti to make an attempt on the life of Chief Election Commissioner.

(c) to (e) Adequate security arrangements have been made for the Chief Election Commissioner and other employees of the Election Commission on the basis of the threat perception in their cases. On receipt of the unconfirmed report, Delhi Police were sensitized and security arrangements were further strengthened.

[English]

Decontrol of Fertilizer Prices

3848. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are considering any proposal to decontrol fertilizer prices; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) No, Sir. The consumer prices under the Fertiliser Control Order, 1985 of different fertilisers was last revised and notified on 14th August, 1991. Certain low analysis fertilisers such as Ammonium Chloride, Ammonium Sulphate, Calcium Ammonium Nitrate whose price was earlier controlled have been freed from price control w.e.f. 25th July, 1991. There is no proposal at present to decontrol, any of the existing fertilizers, whose price has been notified on 14th August, 1991.

[*Translation*]

Population of Scheduled Castes and Scheduled Tribes

3849. SHRI KALKA DASS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the population of Scheduled Castes and Scheduled Tribes separately in the country according to the latest Census; and

(b) the population of men and women separately among them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b) The population of Scheduled Castes and Scheduled Tribes in the country, according to the 1991 Census, is not available as the tabulation of Census data is in progress. Accordingly, the break-up of men and women is also not available.

[*English*]

Population dependent on Agriculture

3850. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of population dependent on agriculture at the end of First Five Year Plan and the Seventh Five Year Plan;

(b) whether the Government propose to bring down this percentage; and

(c) if so, the measures proposed to

be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The statistics about economic classification of workers is collected under the population Census conducted every 10 years. As per the population census of 1961 and 1981 (Latest Available) the percentage of workers dependent on agriculture were 69.5 and 66.5 respectively.

(b) Yes, Sir.

(c) The Government is trying to reduce the dependency on agriculture by promoting other sectors particularly small scale and agro-based industries in rural areas. Higher rates of growth are envisaged particularly in sectors other than agriculture through planned development which is likely to attract more workers from agriculture and rural sectors.

Abduction of foreign tourists

3851. SHRI SIMON MARANDI: Will the Minister of HOME AFFAIRS be pleased to state the number of foreign tourists abducted and killed by terrorists / extremists / anti-social elements in the country during 1991 so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): The registration, investigation and detection of crime is the responsibility of the State Governments / Union Territory Administrations. Information regarding the number of foreign tourists abducted killed by terrorists extremists / anti-social elements in the States is not separately compiled by Central agencies.

Fixation of rent for houses hired by C.R.P.F. in Srinagar

3852. SHRI ANBARASU ERA: Will the Minister of HOME AFFAIRS be pleased to state the criteria laid down by the Government for fixing the rent for the houses hired by the Central Reserve Police Force personnel in Srinagar for their use?